

DIVISION BENCH  
COURT - I

O-219

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/295(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL KOLKATA VS SUNSHINE AGRO-INFRA LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance via video conference/physically

Mr. Ashok Prasad, Adv.

] For Applicant

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **12.08.2024**.

**Satyajit Roy**  
(Court Officer)